

No. A-22011/02/2016-Ad.II-(i)
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhavan,
New Delhi-110001, dated 02 January, 2017

OFFICE ORDER

With the approval of Competent Authority, the additional duties of Chief Finance Officer (CFO) of Indian Institute of Corporate Affairs assigned to Shri Arvind Kumar Bunkar, STS level officer of Indian Corporate Law Service (presently working as Deputy ROC in Central Registration Centre, Manesar), of vide this Ministry's Office Order number 22011/02/2016-Ad.II dated 07.12.2016 are hereby withdrawn with immediate effect.



(Ravi Vazirani)
Under Secretary to the Government of India
Tele. : 2338 3507

Copy to:

1. Officer concerned.
2. PSO/ PPS/ PS to Secretary/ AS/ JS (B)/ JS (GKS)/ JS (K)/ JS (AC)/ EA.
3. DGCoA.
4. Central Registration Centre, Manesar. ✓
5. Indian Institute of Corporate Affairs, Manesar.
6. PAO, MCA, New Delhi.
7. IICA Section, MCA HQ.
8. e-Gov Cell for placing this order in employees corner under transfer/
posting.
9. Personal file of the officer.
10. Guard file.